

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6227 OF 2009

BEFORE THE REGISTRAR M.K GUPTA

C.C.E.,TRICHY

Appellant (s)

VERSUS

M/S.GRASIM INDUSTRIES LTD.

Respondent(s)

(With appln(s) for stay,condonation of delay in filing appeal. and
office report)

WITH Civil Appeal NO. 6983 of 2009
(With office report)

Date: 29/01/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. B. Krishna Prasad,Adv.
Mrs Anil Katiyar, Adv.

For Respondent(s)

Mr.M.P.Devanath,Adv.
Mr A Maria Pusapalatha, Adv.
Mrs. Prabha Swami, Adv.

UPON hearing counsel the Court made the following
O R D E R

CIVIL APPEAL NO.6227/2009

Sole respondent has filed counter affidavit,.

CIVIL APPEAL NO.6983/2009

Despite order dated 17.12.2009 of last chance,
respondent failed to file counter affidavit.

List both matters before the Hon'ble Court.
(M.K.GUPTA)
Registrar

hj